

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(CAA)-74(PB)/2017

IN THE MATTER OF:

M/s Devyani Enterprises Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 391-394

Order delivered on 11.08.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

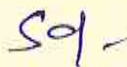
For the APPLICANT/PETITIONER :-


For the ROC / RD (NR) Delhi :- Mr. Manish Raj, Company Prosecutor

For the OL Delhi :- Ms. Chetana Kandpal, Company Prosecutor

ORDER

Order Reserved


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)